

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.103- CP(IB)/124(AHM)2022
Item No.104 – IA 513 of 2022

Proceedings under Section 94 IBC

IN THE MATTER OF:

Uma Rakeshkumar Shah
(Personal Gaurantor)

.....Applicant

.....Respondent

Order delivered on 12/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kuldeep Adesara, Adv.
For the Respondent : Mr. Vinay Bairagra for Ms. Himani Kinni, Adv.

ORDER

CP(IB)/124(AHM)2022

Application is filed u/s 94 of the IBC, 2016 against the Personal Guarantor seeking initiation of CIRP.

IA 513 of 2022

This IA is filed by the Financial Creditor, Tamilnad Mercantile Bank.

List both matters for hearing on 20.07.2023.

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)